

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
(Criminal Appellate Jurisdiction)

**Cr. Appeal (DB) No. 1053 of 2009**  
with  
**Cr. Appeal (DB) No. 1016 of 2009**

Jhari Rajwar	...	...	Appellant
			[In Cr. A. (DB) No. 1053 of 2009]
Rupdeo Rajwar			Appellant
			[In Cr. A. (DB) No. 1016 of 2009]
<b>Versus</b>			
The State of Jharkhand		...	Respondent
			[In both cases]

(Through V.C.)

**CORAM : HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR**  
**HON'BLE MR. JUSTICE RATNAKER BHENGRA**

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For the Appellant(s)	:	None
For the State	:	None

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**Order No. 12/Dated: 19<sup>th</sup> April, 2021**

On repeated call no one appears on behalf of the appellants.

Appearance slip on behalf of Mr. Saket Kumar, the learned APP  
was sent through E-mail on Sunday, that is, 18.04.2021.

Post these matters under the heading "For Orders" tomorrow,  
that is, 20.04.2021.

**(Shree Chandrashekhar, J.)**

Sharda/Soumya

**(Ratnaker Bhengra, J.)**